## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 79/16	For Hearing	397/ 398	S. Jayvikram & 3 Ors. Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	(ABHIJIT ATUR 9663309317	Respondents	JE Mary
	SAXSHZAZA Z	Petitioner	Brajasholou

## <u>ORDER</u>

Counsel for petitioner is present. Matter is listed today on the request of the counsel for petitioner to filedmemo for advancement IA 125/17 is taken up today. Counsel for petitioner pleaded urgency counsel for respondent requested time to file objection. For filing objection list it on 19/09/2017.

MEMBER(J)

MEMBER(T)